

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


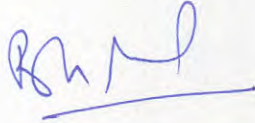
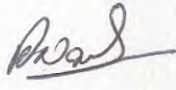
C. P. NO. 17(ND)/15
C. A. NO.

CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016.

NAME OF THE COMPANY: **Sh. Anand Malani V/s. Darshansons Estate Pvt. Ltd. & ors.**
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANUSHKA GOEL, Adv		For RESPONDENT No. 2 & 3	
2	PALASH AGARWAL, Adv		Petitioner	
3.	SUMMER SOOHI, ARJUN NAWDA } Adv.		For RESPONDENT No. 6	

ORDER

Learned counsel for the parties are present. Learned counsel for the parties seek and are given a week's time as last chance to comply with the terms of the earlier order dated 11.11.2016 of this Tribunal. List for arguments on 19.12.2016.


(Mahārāj Krishan Hanjura)
Member (Judicial)